

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Harneshwar Agro Products Power & Yeast (I) Ltd. Date of Commencement of Liquidation: 03-12-2020; List of Stakeholders as on Date: 03-12-2020; Name of IP: Mr. Jigar Pradipchandra Shah; Process Number: 1; Last 5 digit of registration number: 11820

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3		3	1514021747.28				Annexure 3
4	Unsecured financial creditors	2		2	681705827				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1		1	205672				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		6	0	6	2195933246.2799997				